

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 84/2018  
IN  
CP (IB) NO. 07/Chd/Hry/2017  
(Decided matter)**

**In the matter of :**

Recorders and Medicare Systems Pvt. Ltd.      ..Applicant/Corporate Debtor.

**And in the matter of:**

Anil Goel      ....Resolution Professional.

Present:      Mr. G.S. Sarin, Practising Company Secretary for the Resolution  
Professional.  
Mr. Savar Mahajan, Advocate for Promotor-Director.  
Mr. Krishan Vrind Jain, C.A. for the Resolution Applicant.

Arguments heard. Reserved.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member (Technical)

September 05, 2018  
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